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FINAL ORDER

CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH

1.5.97

PRESENT

The Hon'ble Mr.Justice A.K.CHATTERJEE, Vice-Chairman
and

The Hon'ble Shri P.T.THIRUVENGADAM, MEMBER(A)

O.A.Nos. 1191 of 94 and 1345 of 1996

A.V.S.Raju

.. Applicant in OA Nos.1191/1994 and
OA No.1345/96

Vs.

1.The Govt. of India rep. by
Secretary to Govt.

Department of Personnel & Trg.

Secretariat Buildings, New Delhi

2 The Central Administrative Tribunal
rep. by its Registrar, Principal Bench
New Delhi

3.The Central Administrative Tribunal
Hyderabad Bench, rep. by its Registrar,
First Floor, HAKA Bhavan, Saifabad, Hyderabad

4.N.Ramamurthy

5.Ramanath Panda

6,N.Ramachandran

7.K.Rajaram

8.V.P.Kamalamma

9.N.V.Pradeep

10.B.Stephen Swamidoss

11.V.K.Rewa

12.A.K.Ajmani

13.Govind Ballabh

14.Smt.Manjula

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guidelines issued by the CAT for determining the seniority of SO/CO/PS. The Hon'ble Tribunal in its judgement dated 10.7.1986 has set aside the said guidelines. In the judgement it has further been directed that a revised seniority list of SO/CO/PS who were absorbed on 1.11.1989 be drawn in accordance with the DOPT instructions and relevant statutory rules. In pursuance of the direction given in the above mentioned judgement a revised seniority list has been prepared and is being circulated for information. Since the seniority list has been prepared in accordance with the directions of the Court and affected persons were party to the case, no objections to the seniority list shall be entertained.

Sd/-A.K.Ajmani
Dy.Registrar(E)

A reading of the above brings out that the seniority list issued as enclosure to the letter is a revised seniority list and has been prepared in pursuance of the orders passed by the Principal Bench in OA 1067/95 and in accordance with DOPT instructions and relevant statutory rules. In view of the above, the earlier seniority list circulated - vide Principal Bench's letter of 17.5.1994 is no more relevant.

Accordingly OA 1191 of 1994 is dismissed as having become infructuous, with no order as to costs.

P.J.T.
(P.T.THIRUVENGADAM)
Member(A)

-4-1997

(A.K.CHATTERJEE)
Vice-Chairman